

**NATIONAL GREEN TRIBUNAL, PRINCIPAL BENCH
FARIDKOT HOUSE, NEW DELHI
CAUSE LIST OF COURT NO. 2**

Date : 21st August, 2017

Time : 10:30 AM

**HON'BLE DR. JUSTICE JAWAD RAHIM
JUDICIAL MEMBER**

**HON'BLE MR. RANJAN CHATTERJEE
EXPERT MEMBER**

S.NO.	CASE NO.	PARTIES	COUNSEL FOR PARTIES
FOR DIRECTION			
1.	Original Application No. 208/2016 (M.A. No. 403/2016) (PH)	Lt. Col. (Retd.) Sarvadaman Singh Oberoi Vs. Union of India & Ors.	Mr. Ritwick Dutta & Mr. Rahul Choudhary, Advs. for Appellant Mr. Rajesh Kumar Singh, Adv. for MoEF Ms. Deep Shikha Bharati, Adv. Mr. Anil Grover, AAG with Mr. Rahul Khurana, Adv. for R-2 to 4 Mr. Vishwendra Verma, Adv. for R-5 Mr. A. K. Prasad, Adv. for CGWA
FOR ADMISSION			
2.	Original Application No. 393/2017	M/s Eurasia Doordevices Vs. Uttarakhand Environment Protection and Pollution Control Board	Mr. Kamal Kumar Pandey, Adv. for Applicant
FOR COMPLETION OF PLEADINGS			
3.	Original Application No. 333/2017	Sandeep Sharma Vs. Union of India & Ors.	Mr. Romil Pathak, Adv. for Applicant Mr. Tarunvir Singh Khehar, Adv. for R-1 Mr. V. S. Chauhan, Adv. for R-3
4.	Original Application No. 386/2017	Rear Admiral A P Revi IN (Retd.) Vs. Delhi Jal Board & Ors.	Mr. Achoth Payyan Revi, Applicant in person
FOR HEARING			
5.	Original Application No. 422/2017 (M.A. No. 794/2017)	Inter Globe Aviation Limited Vs. Union of India & Ors.	Mr. Pinaki Misra, Sr. Adv. with Mr. Mirnal Ojha, Adv. for Applicant Mr. Rajesh Kumar Singh, Adv. for R-1 Ms. Anjana Gosain, Adv. for R-2 Mr. B. V. Niren, Adv. for R-3 Mr. Anand Shri, Adv. for R-6 Mr. Pinaki Misra, Sr. Adv. with Mr. Mirnal Ojha, Adv.
6.	Original Application No. 98/2016	Sector 4 Residents' Welfare Association Vaishali Vs. The Commissioner, Ghaziabad Nagar Nigam	Ms. Alpana Poddar & Mr. Vikram Pradeep, Advs. for Applicant Mr. Sudhir Kulshreshtha, Adv. for R-1 & 2 Mr. Shariq Ahmed, Adv. for R-3 Mr. Pradeep Misra & Mr. Daleep Dhyani, Advs. for R-4 Mr. Abhishek Yadav, Adv. for R-5
7.	Original Application No. 546/2016	Harinder Singh & Ors. Vs. M/s Prateek Buildtech (India) Pvt. Ltd. & Ors.	Mr. Gurbaksh Singh, Adv. for Applicant Mr. Rajiv Bansal & Mr. Anirudh Singh, Advs. for R-1 Mr. Ravindra Kumar, Adv. for R-2 Dr. Sandeep Singh, Adv. for Sate of UP Mr. Pradeep Mishra & Mr. Dalip Kumar Dhayani, Advs. for UPPCB
8.	Original Application No. 682/2016 (M.A. No. 428/2017 & M.A. No. 845/2017)	Pavit Singh Vs. Union of India & Ors.	Ms. Anunaya Mehta, Adv. for Applicant Mr. Tarunvir Singh Khehar, Adv. for R-1, 2, 4 & 6 Mr. Rajiv Bansal, Sr. Adv. with Mr. Kush Sharma, Adv. for DDA

			Ms. Puja Kalra, Adv. for SDMC Mr. Mukul Singh, Adv. for MoEF
9.	Original Application No. 375/2016 (Earlier O.A. No.308/2015) (Noticee DMRC)	Kaushambi Apartments Residents Welfare Association (KARWA) Vs. UP Pollution Control Board & Ors.	Ms. Bhumika Kapoor, Adv. for Applicant Mr. Pradeep Misra, Adv. for R-1 Ms. Rachna Golcha, Adv. for R-2 Mr. Amit Tiwari, Adv. for State of UP Mr. Eram Khan, Adv. for DTC Mr. D. Rajeshwar Rao, Adv. for R-3 & 7 Mr. Sudhir Kulshreshtha, Adv. for R-5 Mr. A. D. N. Rao, Adv. for DMRC Ms. Garima Prasad, Adv. for R-8 Mr. Vibhav Misra, Adv. for R-9 Mr. Raman Yadav, Adv. for GDA Mr.D.Rajeshwar Rao, Adv. for Delhi Police Mr.Tarunveer Singh Kehar,Adv. for GNCTD Mr. Vishwajit Singh, Adv. for GNN
10.	Original Application No. 377/2016 (Earlier O.A. No.308/2015)	Kaushambi Apartments Residents Welfare Association (KARWA) Vs. UP Pollution Control Board & Ors.	Mr. Rohit Raj Sachan, Adv. for Nagar Nigam, Ghaziabad, U.P. (R-5)
11.	M.A. No. 716/2016, M.A. No. 1493/2016 & M.A. No. 914/2017 IN Original Application No. 308/2015	Kaushambi Apartments Residents Welfare Association (KARWA) Vs. UP Pollution Control Board & Ors.	Mr. Ajay Kohli, Adv. for Applicant Mr. Pradeep Misra & Mr. Daleep Kumar Dhayani, Advs. for R-1 Mr. Amit Tiwari, Adv. for State of UP Mr. Raman Yadav, Adv. for GDA Mr. Pratik Yadav, Adv.
12.	Appeal No. 43/2015	K.S. Manje Gowda & Ors. Vs Govt. of Karnataka & Ors.	Ms. Aparna Bhat, Adv. for Appellant Mr. Devraj Ashok, Adv. for R-1 & 3 to 9 Mr. Vikas Malhotra, Advs. for MoEF & CC Mr. B. V. Niren, Adv. for CGSC
13.	Original Application No. 321/2015	Satya Prakash Vs. MoEF & Ors.	Mr. Ranjan Roy, Rahul Pandey & Puja Srivastava, Advs. for Applicant Dr. Abhishek Atrey, Adv. for R-1 Mr. Arvind Verma, Sr. Adv. with Mr. Jayesh Gaurav, Adv. for R-4 Mr. Pankaj Kapoor, Adv. for R-7 Mr. K. K. Bose, Adv. for R-10 Mr. Garvesh Kabra, Adv. for R-11 Mr. Rajkumar, Adv. for R-12 Mr. Aman Leekha, Adv. for R-13 Ms. Priyanka Sinha, Adv. for State of Jharkhand Mr. Rajkumar, Adv. for CPCB
14.	Original Application No. 420/2015 (M.A. No. 973/2015)	Society for Protection of Environment and Biodiversity (SPEnBIO) & Anr. Vs. Union of India & Ors.	Mr. Ritwick Dutta & Mr. Rahul Choudhary, Advs. for Applicant Mr. Mukul Singh, Adv. for R-1 Mr. Sandeep Singh, Adv. for State of UP Mr. Ravindra Kumar, Adv. for R-3 Mr. Rohit Raj Sachan, Adv. for R-4 Mr. Pradeep Jain, Adv. for R-5 Dr. Indra Pratap Singh, Adv. for R-6 Mr. Dalsher Singh, Adv. for GDA Mr. Pradeep Misra, Adv. for UPPCB Mr. Sunil Kumar Sharma, Adv. for BDA
15.	Original Application No. 501/2015 (M.A. No. 1212/2015)	Anand Arya Vs. Union of India	Ms. Reena George, Adv. for Applicant Mr. Krishna Kumar Singh, Adv. for R-1 Mr. G. Pramod Kumar, Adv. for R-2 Mr. Mukesh Verma, Adv. Mr. Soumyajit Pani, Adv. Ms. Shashi Juneja, Adv. for R-6 Nanavati & Co., Adv. for R-8

			<p>Mr. Shuvodeep Roy, Adv. for Assam Ms. Priyanka Sinha, Adv. for Jharkhand Mr. Jogi Scaria, Adv. for State of Kerala Mr. Ranjan Mukherjee & Ms. Aprajita Mukherjee, Adv.s for Meghalaya Mr. Suryanarayan Singh, AAG for HP Mr. Shiv Mangal Sharma, AAG Mr. Atmaram N. S. Nadkarni, AG of Goa Mr. Tarunvir Singh Khehar, Adv. for GNCT Mr. Debarshi Bhuyan, Adv. for Goa Mr. Abhumanyu Garg, Adv. for Puducherry Mrs. Aruna Mathur, Adv. Mr. Krishnkant Singh, Adv. Ms. Priyanka Swami, Adv. for State of UP Mr. Utkarsh Sharma, Adv. for State of UP Ms. K. Entoli Sena, Adv. Mr. R. Rakesh Sharma, Adv. Mr. Anil Grover, AAG & Mr. Rahul Khurana, Mr. Deepika Ghatowar Kankana, Adv. Mr. V. K. Shukla, Adv. Mr. Joydeep Mazumdar, Adv. Mr. Sapam Biswajit, Adv. Dr. Abhishek Attrey, Adv. Mr. Devraj Ashok, Adv. Mr. Sarthak Chaturvedi, Adv. for R-31 Mr. Anil Soni, AAG Mrs. Seema Sharma, Adv. for R-10 Mr. P. Venkat Reddy, Adv. Mr. Shubham Bhalla, Adv.</p>
16.	Original Application No. 560/2015	<p>Pushp Jain</p> <p style="text-align: center;">Vs.</p> <p>Union of India & Ors.</p>	<p>Mr. Ritwick Dutta & Mr. Rahul Choudhary, Adv. for Applicant</p> <p>Mr. Krishan Kumar Singh, Adv. Mr. Gopal Singh, Adv. Mr. G. Pramod Kumar, Adv. Mr. Tarunvir Singh Khehar, Adv. Mr. Shiv Mangal Sharma, AAG Mr. Rudreshwar Singh, Adv. Mr. Anil Grover, AAG with Mr. Rahul Khurana, Adv.s. Mr. R. Rakesh Sharma, Adv. Mr. Utkarsh Sharma, Adv. for State of UP Ms. Priyanka Sharma, Adv. Mrs. Aruna Mathur, Adv. Mr. V. K. Shukla, Adv. for State of MP Ms. Bhavna Aggarwal, Adv. for MoEF Mr. Sapam Biswajit Meitei, Adv. Mr. Shashi Juneja, Adv. Mr. Soumyajit Pani, Adv. Mr. Jogi Scaria, Adv. Mr. Soumyajit Pani, Adv. Mr. Atmaram N. S. Nadkarni, AG of Goa Mr. Anshuman Shrivastava, Adv. Mr. D. K. Thakur, Adv. Mr. Devraj Ashok, Adv. Mr. P. Venkat Reddy, Adv. Ms. K. Entoli Sema, Adv. Mr. Vikramjit Bahejit, Adv. Mr. Preshit Surshe, Adv. Ms. Deepika Ghatowar Kankana, Adv. Mr. Anil Shrivastava, Adv. Mr. Anil Soni, AAG Mr. Varnika Singh, Adv. Mr. Joydeep Mazumdar, Adv. Mr. Ranjan Mukherjee & Ms. Aprajita Mukherjee, Adv.s.</p>

			Mr. Sarthak Chaturvedi, Adv. Mr. Abhishek Atrey, Adv. Nanavati & Co., Adv. for R-8 Ms. Madhumia Bhattacharjee, Adv. for R-33 Mr. Shuvodeep Roy, Adv. for Assam
17.	Original Application No. 561/2015	Cherub Singla Vs. Union of India & Ors.	Mr. Avneesh Arputham, Adv. for Applicant Mr. Krishna Kumar Singh, Adv. for R-1 Mr. Rohit Raj Sachan, Adv. for R-2 Mr. Pradeep Misra, Adv. for UPPCB Mr. Tarunvir Singh Khehar, Adv. for GNCTD Mr. Rajkumar, Adv. for CPCB Mr. B. V. Niren, Adv. for PNG Mr. Anil Grover, AAG with Mr. Rahul Khurana, Adv. for State of Haryana Mr. Tushar Mehta, ASG with Mr. Ashish Rana, Adv. for R-11 Mr. Shiv Mangal Sharma, AAG with Mr. Saurabh Rajpal, Adv. for R-27 & 56 Mr. Mukesh Kumar Verma, Adv. for State of UP Mr. Pradyuman Dubey, Adv. for R-69 & 71 Mr. Mukesh Verma, Adv. Mr. Rajul Shrivastav, Adv. for MPPCB Mr. Sameer Kulshreshtha, Adv.
18.	Original Application No. 556/2015 (M.A. No. 958/2016)	Fatehlal Vs. State of Rajasthan & Ors.	Mr. Rishabh Sanchet, Padma Priya & Manu Chaturvedi, Advs. for Applicant Mr. Shiv Mangal Sharma, AAG with Mr. Saurabh Rajpal, Adv. for R-1 to 5 & 8 Mr. Pinaki Misra, Sr. Adv. with Mr. Nikhil Singhvi, Adv. for R-6 Mr. Rahul Pandey, Adv.
19.	Original Application No. 556/2016 (M.A. No. 72/2017)	Haridutt Sharma & Anr. Vs. North Delhi Municipal Corporation & Ors.	Ms. Parul Gupta, Adv. for Applicants Mr. Tarunvir Singh Khehar & Mr. Narender Pal Singh, Advs. for Govt. of NCT Mr. Nitish Negi, Adv. for R-2 Mr. Rajiv Bansal, Sr. Adv. with Mr. Kush Sharma, Adv. for DDA Mr. Prashant Sivarajan, Adv. for DUSIB Mr. Ankur Chhibber, Adv. for R-2 Ms. Puja Kalra, Adv. for North MCD
20.	Original Application No. 28/2013 (T _{HC})	M.V. Buildcon Pvt. Ltd. Vs. Union of India & Ors.	Mr. Anuj Kr. Ranjan, Adv. for Applicant Mr. Vikas Malhotra, Adv. for R-1 Mr. Krishna Kumar Singh, Adv. for MoEF Mr. Anil Grover, AAG with Mr. Rahul Khurana, Adv. for R-2 to 5 Mr. Anil Mittal, Adv.
21.	Original Application No. 181/2013 (M.A. No. 824/2015)	Omesh Saigal Vs. Govt. of NCT of Delhi & Ors.	Mr. Omesh Saigal Applicant in person & Y.N. Vidyarthi, Adv. for the Applicant Mr. Tarunvir Singh Khehar, Adv. for R-1 Mr. Narender Pal Singh, Adv. for R-2 Mr. Daleep Kumar Mishra, Adv. for R-3 Mr. D. Rajeshwar Rao Adv. for Delhi Police Mr. Balendu Shekhar, Adv. for R-5 & 6 Mr. Rajiv Bansal, Sr. Adv. with Mr. Kush Sharma, Adv. for DDA Mr. Sanjeev K. Gulati, Adv.
22.	Appeal No. 54/2016 (M.A. No. 1116/2016 & M.A. No. 1175/2016) (PH)	K. N. Somashekar Vs. Union of India & Ors.	Mr. Ritwick Dutta & Mr. Rahul Choudhary, Advs. for Appellant Mr. Krishna Kumar Singh, Adv. for MoEF Mr. Devraj Ashok, Adv. for Karnataka

			Mr. Naveen R. Nath, Adv. for R-4 Ms. Deepika Raghav, Adv. for R-13 Mr. Tarunvir Singh Khehar, Adv. for DPCC
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